

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/19/(IB)/2018
NAME OF THE PETITIONER(S) : AMR ENERGY RESOURCES PVT LTD
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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2. R. VIDHYASHANKAR }
R. ASHOK KUMAR }

Counsel for Respondent / C / D



ORDER

Counsel representing both the parties are present. Counsel for petitioner furnished a copy of the petition to the respondent. Counsel for respondent prayed for time to file counter. The matter is adjourned at request. Put up on 26.02.2018.

- sel -
(S VIJAYARAGHAVAN)
Member(Technical)

- sel -
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc